

महोदय, 30-40 साल पहले 40-50 किलोमीटर प्रति घंटे के हिसाब से गाड़ियाँ चलती थीं। उस वक्त भी accidents होते थे, लेकिन गाड़ी पर प्रतिबंध नहीं लगाया गया। Technology में सुधार लाया गया, रास्ते अच्छे किए गए, ड्राइवरों को प्रशिक्षण दिया गया और technology के सहारे गाड़ी पर प्रतिबंध न लगाते हुए सुधार करने की कोशिश की गई। उपसभापति महोदय, मूर्तिकारों पर प्रतिबंध लगा कर उनका रोजगार नष्ट नहीं करना चाहिए। मैं यह बोलूँगा कि हम मूर्तियों की विसर्जन प्रक्रिया में सुधार ला सकते हैं, पीओपी का biological disintegration कैसा हो, हम यह देख सकते हैं। इसके लिए अनेक उपाय किए जा सकते हैं, जिनसे यहाँ पर थोड़ा-बहुत होने वाला प्रदूषण control में लाया जा सके।

उपसभापति महोदय, मैं यही विनती करता हूँ कि जो रोजगार मूर्तिकारों ने अपने खुद के बलबूते पैदा किया है, मेहनतकश लोगों ने महाराष्ट्र में जो 4-5 लाख लोगों का रोजगार बनाया है, वह नष्ट नहीं होना चाहिए। मैं इस सदन से यही विनती करता हूँ कि अलग-अलग तरीके सोचे जाएँ, जिनसे प्रदूषण पर नियंत्रण हो और प्रतिबंध को हटाया जाए। मूर्तिकारों ने खुद के बलबूते यहाँ पर जो व्यवसाय develop किया है, उसको यह सदन संरक्षण दे, यह मेरी विनती है।...(समय की घंटी)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Dhairyashil Mohan Patil: Dr. Sasmit Patra (Odisha), Dr. Anil Sukhdeorao Bonde (Maharashtra) and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Now, Shri Sandosh Kumar P. - Need to address the problems faced by the bank employees.

### **Need to address the problems faced by Bank employees**

SHRI SANDOSH KUMAR P (Kerala): Sir, the United Forum of Bank Unions, an umbrella organisation consisting nine unions, has given a call for 48-hour bank strike on the 24<sup>th</sup> and 25<sup>th</sup> of this month. These organisations jointly represent more than eight lakh employees and officers in the banking sector. So, it is going to affect the banking sector, and I take this opportunity to request, through you, Sir, the Finance Minister to very seriously look into this matter and address the genuine concerns raised by these unions. The banks' nationalisation of 1969 was one of the landmark legislations in India's history. Now, coming to the point, the bank employees, especially in the public sector banks, are facing a lot of problems. The number one issue is the shortage of adequate number of staff in the public sector banks. At present, it is estimated that more than 2,11,000 posts are lying vacant in staff cadre only. This adversely affects the mental health of the workers also. They get

overburdened with the work, which leads to stress and suicide. I do not think there is any need of explaining it further.

Sir, as far as customer-employee ratio in the PSBs is concerned, for 2,000 customers, there is one employee. It needs to be enhanced. Another issue is related to the five-day working for the bank employees. It was a demand by the bank employees and there is a consensus also. The Indian Banks Association has also agreed to the same. At present, this request is pending in the Ministry of Finance. Sir, I take this opportunity to request, through you, that the Union Finance Minister should take a serious look into this matter. In all other finance-related sectors, it is five-day working. In RBI also, it is five-day working. In insurance companies also, it is five-day working. It is a request that it should be applicable to the banking sector also.

Sir, there are many other genuine demands made by these Unions, and I take this opportunity to once again submit that these genuine demands must be seriously considered by the hon. Finance Minister and there must be a genuine attempt to settle the issues of the bank employees. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Sandosh Kumar P: Shri Niranjan Bishi (Odisha), Dr. Sasmit Patra (Odisha), Dr. V. Sivadasan (Kerala), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri Saket Gokhale (West Bengal), Shri Ritabrata Banerjee (West Bengal), Shri Imran Pratapgarhi (Maharashtra), Shri P. P. Suneer (Kerala), Shri Manoj Kumar Jha (Bihar), Shri Ajit Kumar Bhuyan (Assam), Ms. Dola Sen (West Bengal), Shri Pramod Tiwari (Rajasthan), Shri Bikash Ranjan Bhattacharyya (West Bengal), Shri A. A. Rahim (Kerala), Shri Sanjay Yadav (Bihar) and Shrimati Jebi Mather Hisham (Kerala).

Now, Shri Anil Kumar Yadav Mandadi - Demand to establish an Indian Institute of Management in Hyderabad, Telangana.

### **Demand to establish an Indian Institute of Management (IIM) in Hyderabad, Telangana**

SHRI ANIL KUMAR YADAV MANDADI (Telangana): Mr. Deputy Chairman, Sir, I would like to draw your kind attention to a long-pending demand of establishment of Indian Institute of Management (IIM) in Hyderabad, Telangana.

Sir, I come from the city of Hyderabad, which is the capital of India's youngest State, Telangana. Hyderabad is also called mini-India due to its diverse population representing India's different States, languages and religions. The Andhra Pradesh